by the National Council of Applied Economic Research at the request of the Orissa Government on the "Industrial Programmes for the Fourth Five Year Plan; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Attention of the Government been drawn to this report. This report was prepared by the National Council of Applied Economic Research after a study taken up by the Council at the instance of the Orissa Government. The purpose of the study was to appraise the achievements in different industries in the State at the end of the Third Plan and draw up a comprehensive programme of future industrial development. Such studies are generally commissioned by State Governments and proposals for industrial development are formulated on the basis of the reports of these studies. proposals are discussed by the Working Groups formed in the Planning Commission at the time of the formulation of Five Year and Annual Plans and decisions are taken in respect of their inclusion in the Hans.

DEMAND FOR SITEEL IN THE COUNTRY

840. SHRI BANKA BEHARY DAS; SHRI MULKA GOVINDA REDDY:

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

- (a) whether the entering made any assessment of the increasing demand for steel in the country; and
- (b) if so, whether they have recommended a new steel plant in the Fourth Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) Yes, Sir. The Steering Group appointed by Governmen, made an assessment of the increasing demand for steel in the country as well as for the export markets for the 4th and 5th plan period.

(b) The Steering Group recommended creation of additional capacity in steel of the order of 3 million ingot tonnes

As it takes about 7-8 years to set up a steel plant, preliminary work would start in the Fourth Plan period but the capacity will actually be commissioned in the 5th plan.

DIFFERENCE OF PLANNING COMMISSION WITH INDUSTRIAL LICENSING POLICY INQUIRY COMMITTEE

841. SHRI BANKA BEHARY DAS : SHRI MULKA GOVINDA REDDY :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that the Planning Commission has differed with the Industrial Licensing Policy Inquiry Committee on several important issues;
- (b) if so, what are the issues on which the differences have emerged; and
- (c) whether this has affected the implementation of the recommendations of the Industrial Licensing Policy Inquiry Committee?

THE MINISTER OF INDUSTRIAL DEVELOPMENT. INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMÉD) (a) and (b) The views of the Planning Commission in respect of Industrial licensing are incorporated in the Draft Fourth Plan document while those of Industrial Licensing Policy Inquiry Committee have been given in their Report, a copy of which has been circulated to all Members. While the basic objectives in this regard are broadly the same, the specific recommendations of the two bodies vary to some extent

(c) Both the Report of the Industrial Licensing Policy Inquiry—Committee as also the recommendations of the Planning Commission. together with the views of the concerned economic Ministries, are under consideration of Government.

COMMITTEE TO STUDY AND NEEDS OF INDUNES

842. SHRI M. K. MOHTA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a committee to study long term